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(-C-) O.D.66/82

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
19	11-189	Put up this on 18-189 for further hearing along with O.A. 62/8)	<u>Parikh</u> Vice-Chairman J.M. Member(s)
20	18/189	Heard learned Counsel for both sides further on motion along with O.A. 62/8 closed. Judgment is recorded.	<u>Parikh</u> Vice-Chairman J.M. Member(s)
21	10.4.89	Judgement is pronounced in open court vide separate sheets attached to the case record of O.A No.62/87. This appli- cation is partly allowed, leaving the parties to bear their own costs.	<u>Parikh</u> Vice-Chairman J.M. Member(J)